

Shri Kanungo: There have been various suggestions, but the one basic fact remains that the sartorial habits of Ghana and other African countries are changing

Shri S. V. Ramaswami: When was this scheme started, and ever since its inception how much has been improved by way of export of handloom fabrics?

Shri Kanungo: This scheme was started somewhere about 1954, and the Madras Apex Society has been looking after it. The sales effected through the offices of these agencies have shown improvement in 1955-56, and I hope they would show improvement in 1956-57.

Shri S. V. Ramaswami: Let us have figures

Shri Kanungo: I have not got the figures for 1956-57, as I stated earlier in my main answer to the question

Shri Jinachandran: May I know whether any help is extended to handloom factories outside the co-operative sector for export?

Shri Kanungo: Yes

Shri R. Ramanathan Chettiar: May I know whether the State Trading Corporation handles this export?

Shri Kanungo: The amount is so small that the State Trading Corporation cannot handle it

Shri Ranga: Why is it that the Government do not want to do anything and are satisfied with saying that the sartorial habits are changing there? Why is it that they have refused to give facilities either to the Handloom Fabric Marketing Society or to the Handloom Weavers' Co-operative Societies in different States, especially in Andhra and Madras, to send their delegates there to explore the possibilities for export?

Shri Kanungo: The Fabric Society is doing the largest amount of business in this commodity

Shri Ranga: No

Shri Kanungo: They are, and as far as Apex Societies are concerned, they are welcome to send their representatives

Shri Shankaraiya: May I know what steps are being taken to place the services of the External Marketing Officers with the All India Handloom Co-operative Marketing Society, who are also entrusted with the work of carrying on external trade?

Shri Kanungo: The whole scheme will be taken over very shortly by the Fabric Society

Export of Onions

*1146 **Shri Jadhav.** Will the Minister of Commerce and Industry be pleased to state

(a) what was the quota for the export of onions allotted to different States in India during 1956-57,

(b) which are the onions producing States and what was the production State-wise during the last year;

(c) the estimated production this year,

(d) the quota allotted for export to each State,

(e) what is the quota allotted to Nasik District,

(f) whether it is a fact that during the last year the quota of 500 tons of onions was allotted to Niphad Taluka whereas this year only a quota of 80 tons has been allotted, and

(g) if so, the reasons therefor?

The Deputy Minister of Commerce and Industry (Shri Satish Chandra): (a), (b) and (d) A statement is laid on the Table of Lok Sabha [See Appendix III, annexure No 88]

(c) Estimate is not yet available

(e) and (f) Quotas are not allotted on a district-wise or taluk-wise basis

(g) Does not arise

Shri Jadhav: What is the basis of allotting these quotas?

Shri Satish Chandra: The quotas are allotted port-wise. The system of allotment was revised in 1956. About 40 per cent is reserved for co-operative societies and the rest is allotted to various shippers on a 'first come first served' basis.

Shri Dasappa: May I know why exports for March-August 1957 are less than half of the exports for March-August 1956.

Shri Satish Chandra: Exports to that degree were not possible due to lesser production and higher prices.

Shri Venkatasubbalah: From the statement laid on the Table of the House it is seen that production of onions during 1956-57 in Andhra was 158,000 tons, but at any time not more than 13,500 tons were allowed to be exported. May I know what is the reason for this restriction on exports?

Shri Satish Chandra: These quotas are allotted after taking into account the level of production and the requirements within the country.

Shri B. K. Gaikwad: May I know whether there are agricultural co-operative societies and, if so, in spite of all that, why no permits are given to the agricultural co-operative societies for export and why export permits are given to the merchants from outside?

Shri Satish Chandra: The hon. Member would have listened to my earlier answer. I said, 40 per cent of the quota is reserved for agricultural co-operative societies and is allotted on the recommendation of the State Governments.

Shri B. K. Gaikwad: Does it mean that 60 per cent of the quota is allowed to the merchants?

Shri Satish Chandra: At present, yes.

Shri B. K. Gaikwad: If the agricultural co-operative societies are there, where is the necessity to give 60 per cent to the merchants? Why not it be given to the agricultural societies?

Shri Satish Chandra: The agricultural co-operative societies may

be allotted bigger quota if they develop. At present, they are not in a position to handle more than 40 per cent of the exports.

Shri Jadhav: Sir, on a point of information. This question, that is, Question No. 1146, was given as a short notice question. A deputation from Nasik district was here, and Nasik district is one of the biggest production centres of onion. This question was given on the 13th August, 1957, and it was admitted as a regular question.

Mr. Speaker: Does he want me to disallow this question. The hon. Members are under a curious impression that the moment they put down a Short Notice Question the Speaker, Minister, everybody, must rush to that question. It is open to me to allow or not to allow a question. If the Minister wants time, it is given. When a Short Notice Question is received, it is referred to the Minister. He may find it impossible to answer the question at short notice. If he is not able to reply, it is open to me to treat it as a Starred Question or an Unstarred Question or disallow it. If I do not find that it is a proper question to be answered at short notice, I would put it as a Starred Question and give the Member the opportunity to put supplementaries.

I now proceed to the Short Notice Question.

12 hrs.

SHORT NOTICE QUESTIONS AND ANSWERS

Commercial Broadcasting in All India Radio

Dr. Ram Subhag Singh:

Shri Radha Raman:

Shri M. E. Krishna:

N. Q. No. 19. **Shri N. C. Laskar:**

Shri J. E. Mehta:

Shri Raghunath Singh:

Shri R. S. Lal:

Shri Jadhav:

Will the Minister of Information and Broadcasting be pleased to state:

(a) whether the attention of Government has been drawn to a speech